

SLP(C)No. 2874 OF 2001

ITEM No.26

Court No. 1

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.2874/2001

(From the judgement and order dated 21/11/2000 in WP 5654/2000
of The HIGH COURT OF BOMBAY)

ABDUL RASHID MOHAMMED HASAN JIKARE

Petitioner (s)

VERSUS

UTTARESHWAR BALWANT SOPAL

Respondent (s)

(With prayer for interim relief)

Date : 14/12/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE BISHESHWAR PRASAD SINGH

For Petitioner (s) Mr. C.L. Sahu,Adv.
Mr. S.K. Dandopadhyay,Adv.
Mr. Y. Shinde,Adv.

For Respondent (s) Mr. Shivaji M. Jadhav,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....T.....T.....J
Two weeks for rejoinder. List after three weeks.

(T.I. Rajput)
Court Master

(Shelly Sengupta)
Court Master